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BEFORE THE NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH, KOLKATA

ORIGINAL APPLICATION NO. 168/2025/EZ

BITTU BISWAKARMA

.....APPLICANT(S)

VERSUS

CENTRAL POLLUTION CONTROL BOARD &
ORS.

.....RESPONDENT(S)

REPORT ON BEHALF OF RESPONDENT NO. 03, i.e.
THE WEST BENGAL POLLUTION CONTROL
BOARD.

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Filed by

Sibojyoti Chakraborti
SIBOJYOTI CHAKRABORTI
ADVOCATE

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**REPORT ON BEHALF OF RESPONDENT NO. 03, i.e.
THE WEST BENGAL POLLUTION CONTROL
BOARD.**

Most Respectfully Sheweth

I, Sri Swarup Kumar Mandal, son of Shri Barendra Mandal, aged about 56 years, by Religion - Hindu, by Occupation-Service, working for gain at West Bengal Pollution Control Board, having office at 10A, Block- LA, Sector- III, Bidhannagar, Kolkata - 700 106, do hereby solemnly declare and say as follows:-

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01. That, I am the Chief Engineer, West Bengal Pollution Control Board (hereinafter will be referred to as the 'State Board') and I am well acquainted with the facts and circumstances of the case. I have been duly authorized by the Respondent No. 03, to affirm this Affidavit on its behalf and as such, I am competent to do so.

02. That, this affidavit is being affirmed in pursuant to the order passed by this Hon'ble Tribunal dated 15.09.2025.

03. That, in compliance to the order passed by the Hon'ble Tribunal dated 15.09.2025, the official of the State Board visited the said site of M/s. Raja Bricks, M/s. G.M.B. Bricks Field and M/s. G.R.C. Bricks Field on 27.11.2025 at 11.30 A.M.

04. That, the following observations were made by the Inspecting Officials of the State Board:

(A)M/s. Raja Bricks, located at Vill. Jayrampur, P.O. & P.S. Barabani, Dist.-Paschim Bardhaman-713334, Prop. Dilip Maji

i) This is a Bricks processing unit engaged in manufacturing of Bricks (Production capacity-2,80,000 Nos./month).



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- ii) During inspection it was observed that the unit has adopted of ZIG ZAG technology.
- iii) The unit (the kiln) was found inoperative during inspection.
- iv) The unit neither has Consent to Establish (CTE) nor Consent to Operate (CTO).



**(B) M/s. G.M.B. Bricks Field, located at Vill & P.O. Bhanora,
P.S.- Barabani, Dist.-Paschim Bardhaman-713334 Prop.-
Amal Bhadra**

- i) This is a Bricks processing unit engaged in manufacturing of Bricks (Production capacity-2,80,000 Nos./month).
- ii) During inspection, it was observed that the unit has adopted of ZIG ZAG technology.
- iii) The unit (the kiln) was found inoperative during inspection.
- iv) The unit neither has Consent to Establish (CTE) nor Consent to Operate (CTO).

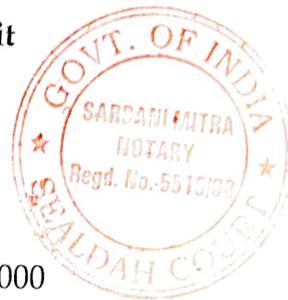
09 FEB 2026

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(C) M/s. G.R.C. Bricks, Field, Vill. & P.O. Bhanora, P.S.

Barabani, Dist.- Paschim Bardhaman-713334 Prop.. Ankit

Singh



- i) This is a Bricks processing unit engaged in manufacturing of Bricks (Production capacity-3,00,000 Nos./Month (Approx.)
- ii) During inspection, it was observed that the unit has adopted of ZIG ZAG technology.
- iii) The unit (the kiln) was found inoperative during inspection.
- iv) The unit neither has Consent to Establish (CTE) nor Consent to Operate (CTO).

Copy of Inspection Report of State Board is annexed herewith and marked with letter "R".

05. It is therefore respectfully prayed that Hon'ble Tribunal may pass such order/orders as it deems fit and proper in the interest of justice.

I identified by me
Sibojyoti Chakrabarti
Advocate
for WBPCB
09.02.2026

Swarup Kumar Mandal
 DEPONENT

09 FEB 2026

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VERIFICATION



I, Sri Swarup Kumar Mandal, son of Shri Barendra Mandal, aged about 56 years, by Religion - Hindu, by Occupation-Service, working for gain at West Bengal Pollution Control Board, having office at 10A, Block- LA, Sector- III, Bidhannagar, Kolkata - 700 106, do hereby solemnly declare and say as follows:-

1. That, I am the Chief Engineer, West Bengal Pollution Control Board and I am well acquainted with the facts and circumstances of the instant Original Application.
2. That, the statements made in paragraph 1 of this affidavit is true to my knowledge and belief.
3. That, the statements made in paragraphs 2 to 4 of this affidavit are my information derived from the records available in the office of the State Board which I verily believe to be true and the rest are my respectful submission before this Hon'ble Tribunal.

Swarup Kumar Mandal

DEPONENT

Sibojyoti Chakrabarti

Identified and corrected by me

Advocate

WBPCB

09.02.2026

Solemnly Affirmed &
Declared Before Me
On Identification by

hm
SARBANI MITRA
NOTARY
Regd. No. - 5515/08
Mob. - 9877906217

09 FEB 2026

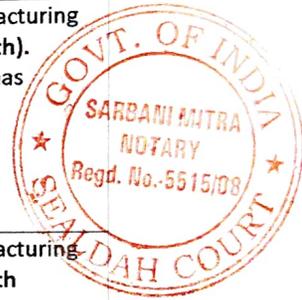
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Annexure - 155

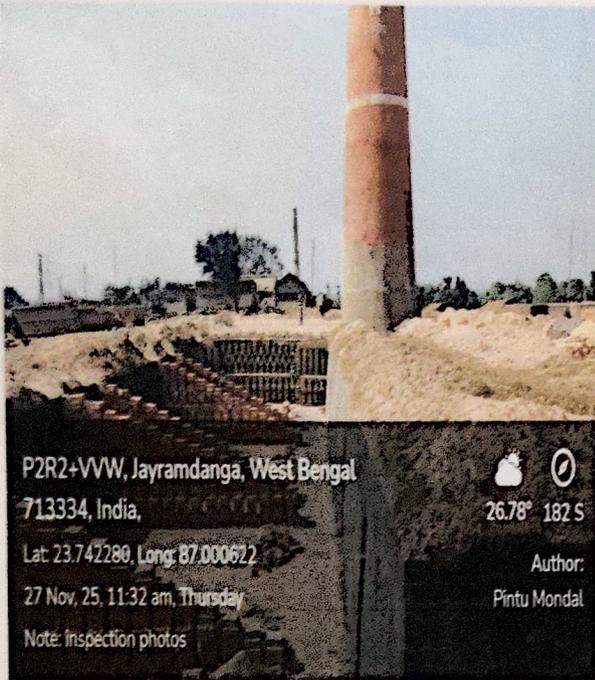
Inspection Report

Name of the Industries	:	M/s-Raja Bricks., M/s-G.M.B Brick Field and M/s-G.R.C. Brick Field
District	:	Paschim Bardhaman
Category of Industry	:	Orange
Date & Time of Inspection	:	27.11.2025 at 11.30 AM
Inspecting Officers of the Board officials	:	Sudip Barua, AEE & Pintu Mondal, JEE
Ref. of inspection	:	Original Application No-168/2025/EZ of National Green Tribunal Eastern Zone Bench, Kolkata
An Inspection was carried out by the Board Officials and the details report is tabulated below:-		

Sl No	Name and Address of the Unit	Status of CTE & CTO	Observations
1	M/S Raja Bricks, Vill-Jayrampur, P.O.+ P.S.- Barabani, Dist- Paschim Bardhaman-713334. Prop- Dilip Maji	No CTE and CTO	1.This is a Bricks processing unit engaged in manufacturing of Bricks (Production capacity- 2,80,000 Nos/month). 2.During inspection, it was observed that the unit has adopted of ZIG ZAG technology. 3.The unit (the kiln) was found inoperative during inspection.
2	M/S G.M.B. Bricks Field. Vill+P.o-Bhanora, P.s- Barabani, Dist-Paschim Bardhaman-713334. Prop- Amal Bhadra	No CTE and CTO	1.This is a Bricks processing unit engaged in manufacturing of Bricks (Production capacity- 2,80,000 Nos/month). 2.During inspection, it was observed that the unit has adopted of ZIG ZAG technology. 3.The unit (the kiln) was found inoperative during inspection.
3	M/S G.R.C. Bricks Field. Vill+P.o-Bhanora, P.s- Barabani, Dist-Paschim Bardhaman-713334. Prop- Ankit Singh	No CTE and CTO	1.This is a Bricks processing unit engaged in manufacturing of Bricks (Production capacity- 3,00,000 Nos/Month (Appx.)). 2.During inspection, it was observed that the unit has adopted of ZIG ZAG technology. 3.The unit (the kiln) was found inoperative during inspection.

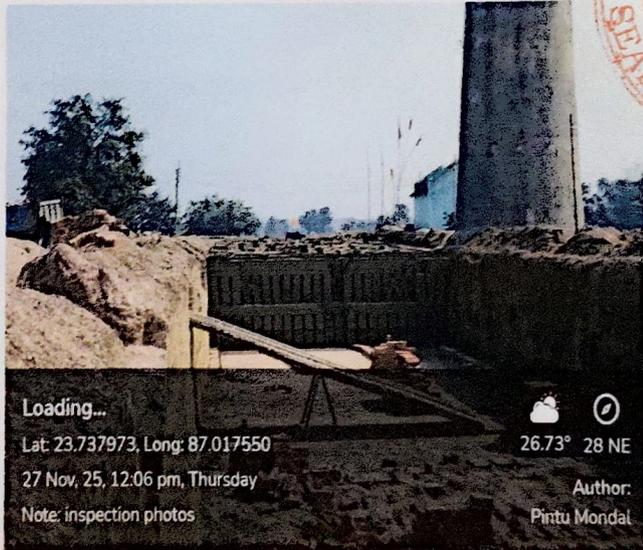


During inspection some photographs taken below:

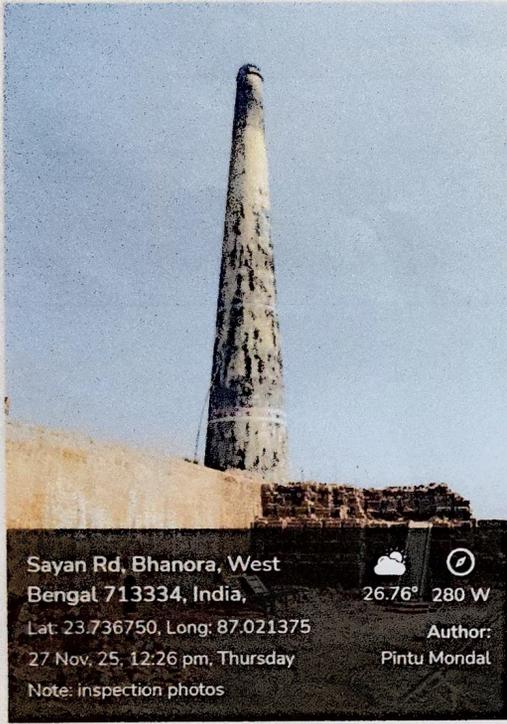


M/s-Raja Bricks adopted ZIG ZAG Technology.

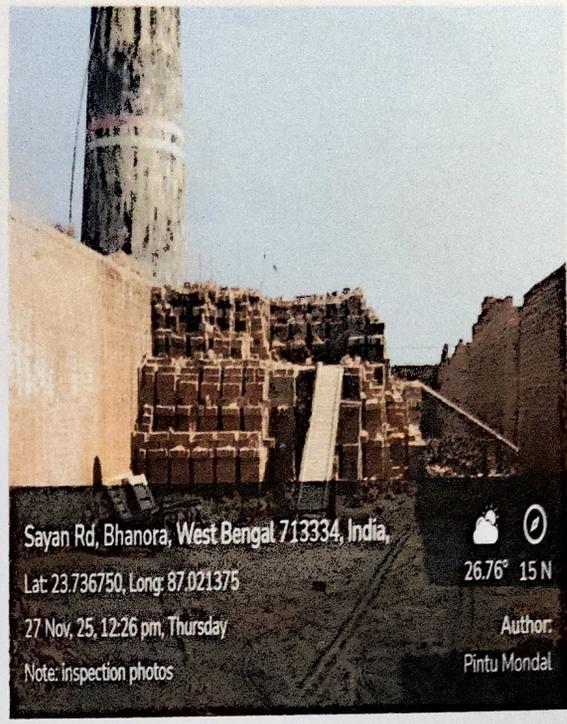
Unit was not in operation.



M/s-G.M.B. Bricks Field was not in operation and adopted ZIG ZAG Technology.



Sayan Rd, Bhanora, West Bengal 713334, India, 26.76° 280 W
 Lat: 23.736750, Long: 87.021375 Author: Pintu Mondal
 27 Nov, 25, 12:26 pm, Thursday
 Note: inspection photos



Sayan Rd, Bhanora, West Bengal 713334, India, 26.76° 15 N
 Lat: 23.736750, Long: 87.021375 Author: Pintu Mondal
 27 Nov, 25, 12:26 pm, Thursday
 Note: inspection photos

M/s-G.R.C. Bricks Field was not in operation and adopted ZIG ZAG Technology.

Remarks:

1. All the three units were not in operation during inspection.
2. All the three units are not having CTE/CTO.



P. Mondal, JEE
 Asansol Regional Office

S. Barua, AEE
 Asansol Regional Office

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